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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 1255/99

DATE OF ORDER : 20-4-2000

Between :-

1. Mrs.A.S.Savitri	17.N.V.Raju
2. M.K.Ali	18.D.Lakshmanarao
3. Ch.Appalanaidu	19.Y.A.Satyanarayana
4. B.Ch.Swamy	20.K.R.K.Prasad
5. S.Purushotham	21.V.V.Rama Raju
6. Ch.Simhadrinaidu	22.Sk.Pandey
7. G.G.Achari	23.K.Lingalu
8. K.Mohan Rao	24.R.Satyanarayana
9.K.Nagaraju	25.M.Umamaheswara Rao
10.L.Shamasunder	26.V.J.K.V.Prasadaraju
11.P.Lakshmanarao	27.D.V.S.N.Raju
12.G.SatyanarayanaRaju	28.J.Narasingaraao
13.B.Narayana	29.D.V.Ramana Murthy
14.G.Prabhakararao	30.R.Appa Rao
15.P.Gopalam	31.K.Trimurthulu
16.M.Satyanarayana	...Applicants

And

1. The Admiral Superintendent, Naval Dockyard, Visakhapatnam-530014.
2. Flag officer Commanding in Chief, Eastern Naval Command, Naval Base, Visakhapatnam - 530 014.
3. Chief of Naval Staff, Naval Head Quarters, New Delhi.
4. Union of India, rep. by its Secretary, Defence, New Delhi.

...Respondents

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COUNSEL FOR THE APPLICANTS : Shri B.Nageswar Rao

Counsel for the Respondents : Shri V.Rajeshwar Rao, Addl.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri B.Nageshwar Rao, learned counsel for the applicant and Sri V.Rajeshwar Rao, learned Standing Counsel for the Respondents.

2. There are 31 applicants in this OA. They are working as HSK Gr.II with effect from 6-7-1994 and 1-2-1985 taking into account the educational qualifications and passing in Departmental Qualifying Examination. The impugned order dated 18-11-1998 (Annexure-VIII page-38 to the OA) was issued enclosing seniority list.

3. The applicants being aggrieved with the list have filed this OA praying for a declaration that the contemplated recasting of seniority under the proceedings No.PIR/1106/SR/HS dated 18.11.98 is ~~in order~~ ^{and} and by calling for all the records/ quash the same and thereby direct the respondents not to disturb the seniority of the applicants as reflected in all the seniority lists all along.

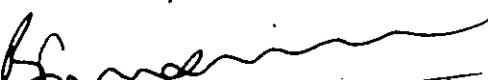
4. For the same prayer earlier OA 1751/98 was disposed of by order dated 27-10-1999. In that OA also proceedings No.PIR/1106/SR/HS dated 18-11-1998 was challenged. As it was a provisional seniority list, the applicants in that OA ^{were} ~~was~~ directed to submit their representations and further directing the Respondents to reply the applicants suitably in accordance with the law considering all the facts mentioned in that representation.

5. This OA is also for the same relief. Hence this OA is ~~disposed~~ disposed of as per the directions given in OA 1751/98 disposed of

on 27-10-1999, which reads as under :-

The applicants, if so advised, may submit a detailed representation questioning the seniority as circulated by the provisional seniority list by impugned memo No. PIR/1106/SR/HS dated 15-11-98. While doing so, they may take all the contentions as indicated above. If such a representation is received within a month from the date of receipt of a copy of this order from the applicants herein, then that representation should be replied in accordance with the law by a speaking order by R-2 considering ~~all~~ all the contentions raised. Only after the reply is given the respondents are at liberty to further go ahead with the issue of the seniority list. No doubt the applicants are at liberty to challenge the reply given to them if they are aggrieved by that reply.

6. The O.A. ^{is} ordered accordingly. No order as to costs.


(B.S.JAI PARAMESHWAR)
Member (J)


(R.RANGARAJAN)
Member (A)

Dated: 20th April, 2000.
Dictated in Open Court.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH, HYDERABAD

~~1ST AND 2ND COURT~~

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

COPY TO:

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE-CHAIRMAN

1. HDHNJ

THE HON'BLE MR. R. RANGARAJAN
MEMBER (ADMN)

2. HRRN (ADMN) MEMBER

THE HON'BLE MR. B.S. JAI PARAMESHWAR
MEMBER (JUDL)

3. HBSJP (JUDL) MEMBER

4. D.R. (ADMN)

5. SPARE

6. ADVOCATE

7. STANDING COUNSEL

DATE OF ORDER 20/4/2000

MA/RA/CP. NO.

IN

DA. NO. 1255/99

(8 copies)

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDER/REJECTED

NO ORDER AS TO COSTS

केंद्रीय प्रशासनिक अधिकारी
Central Administrative Tribunal
భూరాధ్య ప్రాయశాసన
HYDERABAD BENCH

-8 MAY 2000

Despatch By

~~RECORDED~~

मुख्य नियम/ अपाल से/